

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 4531  
TO BE ANSWERED ON MARCH 27, 2025**

**EXCLUSION OF BHARATPUR FROM NCR**

**NO. 4531.                    SHRI BHAJAN LAL JATAV:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the long-standing demand of the people to exclude Bharatpur district from the National Capital Region (NCR) is under consideration of the Government and if so, the details thereof;**
- (b) whether Government is planning to bring any special relief policy for the residents of Bharatpur keeping in mind the development of the area and if so, the details thereof; and**
- (c) whether the Government is likely to set up a high level committee on this issue to study the possibilities of development of Bharatpur and excluding it from the NCR and if so, the details thereof?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (c): The jurisdiction of National Capital Region Planning Board (NCRPB) for preparation of Regional Plan (RP) extends to area of 55,083 sq. Km falling in the sub- regions of States of Uttar Pradesh, Rajasthan, Haryana and NCT of Delhi including Alwar & Bharatpur districts of Rajasthan.**

**As regards Bharatpur, NCRPB has sanctioned loan of Rs. 161.72 Crore for five projects. Further, Ministry of Finance has approved capital expenditure of Rs. 288.33 Crore for the State of Rajasthan under Special Assistance(loan) to State for Capital Investment (SASCI) 2024-25 for 14 projects, which includes Special Assistance(loan) of Rs. 225.22 Crore for 11 projects of Bharatpur districts.**

**No other proposal is under consideration.**

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